

Foodgrain Production in Daman and Diu

4066. SHRI GOPAL K. TANDEL: Will the Minister of AGRICULTURE be pleased to state the annual foodgrain production in Daman and Diu during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): The estimates of foodgrains production in Daman and Diu for the years 1985-86, 1986-87 and 1987-88 were 0.2, 2.2 and 2.2 thousand tonnes respectively.

Nehru Centenary Run

4068. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether 'Nehru Centenary Run' was held in the country on 4 March, 1989;

(b) if so, the names of the State capitals and other places where this function was organised;

(c) the names of the organisers of this run;

(d) the approximate number of persons who took part in the run;

(e) the estimated expenditure incurred thereon and estimated income therefrom; and

(f) the objectives of organising the run and how far these were achieved?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF

HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) The Run was organised in several cities/districts throughout India.

(c) Centenary Run was organised by Pune International Marathon Trust in cooperation with the Implementation Committee for Commemoration of Jawaharlal Nehru Centenary and Amateur Athletic Federation of India.

(d) According to the Organisers about 3 million people took part in the Run throughout India.

(e) The Department does not have this information as it was not funded by this Department.

(f) The objectives of the Run according to the Organisers were National Integration and generating interest in sports among the young.

Improper Distribution of Food Relief Assistance

4069. SHRI BALASAHEB VIKHE PATIL:
SHRI V. TULSIRAM:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received complaints regarding improper distribution of financial assistance for relief and compensation for the loss suffered on account of heavy rains last year in the States of Andhra Pradesh and Maharashtra; and

(b) if so, the details of such complaints and the steps taken for the redressal of the grievances?